CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE

DATED THIS THE 14th DAY OF JULY, 1987

Present : Hon'ble Sri Ch.Ramakrishna Rao

Member(J)

Hon'ble Sri P.Srinivasan

Member (A)

Application No. 412/87(F)

K.Mohan Pai, C/o Sri Prasad Subbanna, Advocates, No.150/35, 'Vagdevi', Shankarpuram, Bangalore - 47.

Applicant

(Sri Prasad Subbanna

... Advocate)

The Director of Census Operations in Karnataka, 21/1, Mission Road, Bangalore - 27.

The Joint Director of Census Operation, No.21/1, Mission Road, Bangalore - 27.

Respondents

(Sri MV.Rao

... Advocate)

This application has come up before the court today.

Hod'ble Sri P.Srinivasan, Member(A) made the following:

ORDER

In this application made u/s 19 of the Administrative

Tribunals Act, 1985, the applicant is aggrieved with order dated 20.5.87

of respondent 2 (JD Census Operations, Karnataka) by which he was reverted

from the post of Statistical Assistant to that of Computor. Sri M.V.Rao,

Addl. C.G.S.C., appeared for the respondents. After the matter was heard

for some time Sri Prasad Subbanna, learned counsel for the applicant,

sought permission to withdraw the application to which Sri Rao has no objection. In view of this the application is dismissed as withdrawn.

Parties to bear their own costs.

Manded MEMBER(J)

MEMBER (A)

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REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Commercial Complex(BDA), Indiranagar, Bangalore - 560 038

Dated: 20-7-87

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	Application (No. 412/87(I	F) /86()
9	**************************************			
Applicant		-		
K. Mohan Pai		V/s. The Directo	or of Census Oper	ations in Karnatak
To				
1. K.Mohan Pai, Computer, Pres Office of the 21/1; Mission Bangalors 27	Director of Cer Road,,	nsus Operations,	5. Sri.M.Vasud Central Gov High Court B'lore- 1.	t. Standing Counse.
2. Sri. Prasad Su Advocate, No. 35,, Sh B'lore- 4.				
3. The Director 21/1, Mission B*lore- 27.		tions,		
4. The Joint Dir No.21/1, Miss	ector of Cansus ion Road, Biler			
Sublect: S	ENDING COPIES OF	ORDER PASSED BY	THE BENCH IN	
	PPLICATION NO	412/87(F)		5
Please fin	d enclosed herew	with the copy of	the Order/intext	ncx6adec
passed by this T	ribunal in the a	above said Applic	ation on <u>14-7-</u>	87•
Encl : as above.			SECTION OFFICE (JUDICIAL)	Ř
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MEMBER (3)

Sd -

MEMBER (A)

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- True Copy-

SECTION OFFICIAL SECTIONAL BENCH
BANGALORE